

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2105
ANSWERED ON:22.08.2013
IMPLEMENTATION OF RGGVY
Gohain Shri Rajen

Will the Minister of POWER be pleased to state:

- (a) whether complaints have been received regarding corruption in implementation of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in North Cachar area of Assam;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any enquiry in this regard;
- (d) if so, the details and the outcome thereof along with the punitive measures taken/being taken against the officials as well as the contractors found guilty; and
- (e) the reasons for delay in forming Monitoring and Vigilance Committees in the area for implementation of the Scheme?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a) to (d) : No complaints regarding corruption in implementation of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in North Cachar area of Assam, have been received.
- (e) : Ministry of Rural Development has expanded the scope of District Level Vigilance and Monitoring Committee for 'Review of RGGVY' as a regular agenda item in the District Level Vigilance and Monitoring Committee Meetings on 6th December, 2012.